COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 279 OF 2015 & IA NO. 871 OF 2018

Dated: 29th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Aryan Coal Beneficiation Pvt. Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Mr. Ambuj Dixit Mr. Lakhyajit Singh Mr. Saniq Ahmed

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Sachin Dubeyfor R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-2

ORDER

List the matter for hearing on <u>03.10.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr